

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/347(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS MANOJ KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

For Personal Guarantor

Mr. Mainak Bose, Adv.

Mr. S.M. Akhter, Adv.

For RP

Mr. Shaunak Mitra, Adv.

Ms. Ankita Agrahari, Adv.

Mr. Saptarshi Kar, Adv.

Mr. Birendra Kumar Tripathi, RP in person

For State Bank of India

Mr. Deepanjan Dutta Roy, Adv.

Ms. Sanjana Jha, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. The main matter is coming on 19.06.2024. RP has filed its report. Objection if any to the report of RP be filed by Financial Creditor and Personal Guarantor within two weeks.
3. Post matter for arguments on **19.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**